



2026:AHC:29649

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 5108 of 2026

Rakesh Babu Alias Rakesh Kumar And 4 Others

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Kamla Prasad Tiwari, Saurabh Kumar Tiwari
Counsel for Respondent(s)	:	C.S.C., Shyam Mani Shukla

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. It is argued by learned counsel for the petitioner that on the application submitted by the petitioner on 02.01.2026, a revenue team containing as many as 5 revenue officers was constituted by the respondent No.3/Tehsildar Sadar, District Bareilly vide order dated 07.01.2026 directing the revenue team to submit its report. It is argued by learned counsel for the petitioner till date no decision has been taken in the matter.

2. Heard learned counsel for the parties and perused the record.

3. In the facts and circumstances of the case, the present petition is disposed of directing the respondent No.3/Tehsildar Sadar, District Bareilly to needful in the matter but after providing opportunity of hearing to the parties concerned.

(Prakash Padia,J.)

February 10, 2026

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